

**OFFICE OF THE DISTRICT JUDGE OF PASCHIM BARDHAMAN
ENGLISH DEPARTMENT**

Order No. **108** (G), Dated, Asansol, the 08th day of June, 2020.

In view of this office Order No. 107 (G) dated 06th day of June, 2020, a roster is prepared for Asansol Sadar for hearing of special bail applications through Video Conferencing on 09th day of June, 2020 as mentioned hereunder:

Sl. No.	Name and Designation of the Officers who will hold the Court	Date
01.	Sri Kausik Bhattacharyya, District & Sessions Judge, Paschim Bardhaman.	09-06-2020


Inform all concerned

Sd/- K. Bhattacharyya
District Judge,
Paschim Bardhaman.

Memo No. **1048** / XI-12 (COVID -19), Dated, Asansol, the 08th day of June, 2020.

Copy forwarded for information and taking necessary action to:

1. The Additional District & Sessions Judge, 1st/ 2nd / 3rd/ 4th Court, Asansol / Durgapur.
2. The Judge Special Court-cum-Additional District & Sessions Judge, Asansol / Durgapur.
3. The Additional District & Sessions Judge, Fast Track, 1st / 2nd Court, Asansol / Durgapur.
4. The Judge Special, C.B.I. Court, Asansol.
5. The Civil Judge (Senior Division) 1st / 2nd Court, Asansol / Durgapur.
6. The Civil Judge (Junior Division) 1st / 2nd / 3rd / Addl. Court, Asansol / Durgapur
7. The Chief Judicial Magistrate, Paschim Bardhaman.
8. The Additional Chief Judicial Magistrate, Durgapur.
9. The Judicial Magistrate, 2nd / 3rd / 4th / 5th / 6th / 7th Court, Asansol / Durgapur.
10. The Judge-in-Charge Nezarath / Accounts / Civil Copying / Criminal Copying Asansol / Durgapur.
11. The District Magistrate, Paschim Bardhaman.
12. The Commissioner of Police, Asansol Durgapur Police Commissionerate, Asansol.
13. The Secretary Bar Association, Asansol / Durgapur.
14. The Secretary Law Clerk Association, Asansol / Durgapur.
15. The Sub-Divisional Magistrate, Asansol.
16. The Sub-Divisional Officer, Durgapur.
17. The Superintendent of Correctional Home, Asansol / Durgapur.


District Judge,
Paschim Bardhaman.

OFFICE OF THE DISTRICT JUDGE OF PASCHIM BARDHAMAN
ENGLISH DEPARTMENT

Order No. **109** (G), Dated, Asansol, the 08th day of June, 2020.

In view of this office Order No. 107 (G) dated 06th day of June, 2020, a roster is prepared for Durgapur Sub-Division for hearing of special bail applications through Video Conferencing on 10th day of June, 2020 as mentioned hereunder:

Sl. No.	Name and Designation of the Officers who will hold the Court	Date
01.	Sri Raja Roy, Additional District & Sessions Judge, 2 nd Court, Durgapur .	10-06-2020


Inform all concerned

Sd/- K. Bhattacharyya
District Judge,
Paschim Bardhaman.

Memo No. **1049** / XI-12 (COVID -19), Dated, Asansol, the 08th day of June, 2020.

Copy forwarded for information and taking necessary action to:

1. The Additional District & Sessions Judge, 1st/ 2nd / 3rd / 4th Court, Asansol / Durgapur.
2. The Judge Special Court-cum-Additional District & Sessions Judge, Asansol / Durgapur.
3. The Additional District & Sessions Judge, Fast Track, 1st / 2nd Court, Asansol / Durgapur.
4. The Judge Special, C.B.I. Court, Asansol.
5. The Civil Judge (Senior Division) 1st / 2nd Court, Asansol / Durgapur.
6. The Civil Judge (Junior Division) 1st / 2nd / 3rd / Addl. Court, Asansol / Durgapur
7. The Chief Judicial Magistrate, Paschim Bardhaman.
8. The Additional Chief Judicial Magistrate, Durgapur.
9. The Judicial Magistrate, 2nd/ 3rd/ 4th / 5th / 6th / 7th Court, Asansol / Durgapur.
10. The Judge-in-Charge Nezarath / Accounts / Civil Copying / Criminal Copying Asansol / Durgapur.
11. The District Magistrate, Paschim Bardhaman.
12. The Commissioner of Police, Asansol Durgapur Police Commissionerate, Asansol.
13. The Secretary Bar Association, Asansol / Durgapur.
14. The Secretary Law Clerk Association, Asansol / Durgapur.
15. The Sub-Divisional Magistrate, Asansol.
16. The Sub-Divisional Officer, Durgapur.
17. The Superintendent of Correctional Home, Asansol / Durgapur.


District Judge,
Paschim Bardhaman.